(2) No. 2/11(5)/03-BEE-2, dated the 9th May, 2013, publishing the Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Room Air Conditioners) Amendment Regulations, 2013. [Placed in Library. For (1) to (2), *See* No. L.T. 9619/15/13]

## Notifications of the Ministry of Corporate Affairs

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, along with delay statement under sub-section (3) of Section 642 of the Companies Act, 1956,:—

- G.S.R. 173 (E), dated the 15th March, 2013, publishing the Companies Directors Identification Number (Amendment) Rules, 2013.
- (2) G.S.R. 183 (E), dated the 21st March, 2013, publishing the Companies (Acceptance of Deposits Amendment) Rules, 2013. [Placed in Library. For (1) to (2), *See* No. L.T. 9621/15/13]

## MoU between the Government of India and the National Film Development Corporation Limited (NFDC)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Information and Broadcasting) and the National Film Development Corporation Limited (NFDC), for the year 2013-14. [Placed in Library. *See* No. L.T. 9622/15/13]

## Report and Accounts (2011-12) of the Central Council for Research in Siddha, Chennai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Central Council for Research in Siddha, Chennai, for the year 2011-12.
- (b) Annual Accounts of the Central Council for Research in Siddha, Chennai, for the year 2011-12, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above. [Placed in Library. See No. L.T. 9659/15/13]

## Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of Shri R.P.N. Singh, I lay on the Table:—

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 154 of the Indo Tibetan Border Police Force Act, 1992, along with delay statement:—
  - G.S.R. 788 (E), dated the 31st October, 2011, publishing the Indo-Tibetan Border Police Force, Inspector (Pioneer), Group 'B' Post Recruitment Rules, 2011.
  - G.S.R. 60 (E), dated the 3rd February, 2012, publishing the Indo-Tibetan Border Police Force, Deputy Commandant (Education and Stress Counsellor), Group 'A' post, Recruitment Rules, 2011.
  - G.S.R. 61 (E), dated the 3rd February, 2012, publishing the Indo-Tibetan Border Police Force, Sub-Inspector (Medic) Para Medical Cadre Group 'B' Posts, Recruitment Rules, 2011.
  - G.S.R. 62 (E), dated the 3rd February, 2012, publishing the Indo-Tibetan Border Police Force, Deputy Commandant (Official Language) and Assistant Commandant (Official Language), Group 'A' Posts, Recruitment Rules, 2011.
  - G.S.R. 63 (E), dated the 3rd February, 2012, publishing the Indo-Tibetan Border Police Force, Deputy Commandant (Office) and Deputy Commandant (Principal Private Secretary), Group 'A' Posts, Recruitment Rules, 2011.
  - G.S.R. 237 (E), dated the 21st March, 2012, publishing the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'B' and 'C' Posts) Recruitment (Amendment) Rules, 2012.
  - G.S.R. 252 (E), dated the 25th February, 2012, publishing the Indo-Tibetan Border Police Force, (Animal Transport Cadre) Group 'A' Post Recruitment Rules, 2012.